

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/23/2017
NAME OF THE PETITIONER(S) : ASHOK KUMAR KANODIA & 2 ORS
NAME OF THE RESPONDENT(S) : SRINIDHI SYNTHETICS LTD & ANOTHER
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|----|--|--------------------------|-----|
| 1. | Preetni . S. Kesar
for Rajagopal + Raghunathan
Advocates | Counsel for Petitioners | PL |
| 2) | Sumit Agarwal PCS
M.K. PREETHA.
for IESR & CO. | Counsel for Respondents. | M/S |

ORDER

Counsels for both the parties are present. As seen from some orders dated 03.07.2017, 10.07.2017, 31.07.2017 and 24.08.2017, opportunities were granted the Respondent to file the counter and on the previous date of hearing condition order was passed that in case the counter is not filed by him, the right of filing the same shall stand forfeited. In spite of the opportunities granted for filing the counter the Respondent has not filed the counter. Therefore, the right of filing the counter is forfeited. The matter is posted for final arguments. Put up on **09.10.2017 10.30 A.M.**

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)